

GII(3)-71292/2018

Kochi: 682031

28 AUG 2019

Dated: 27.08.2019

OFFICIAL MEMORANDUM

Sub: Availing of Onam Advance for the year 2019 – willingness called
for - reg

Ref: G.O.(P). No. 115/2019/Fin dated 26.08.2019

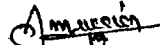
2-18/19

The Government have ordered to sanction Onam Advance of Rs.15,000/- to all state Government employees .The amount will be paid in multiples of Rs.1000/- subject to a maximum of Rs.15,000/-. Part time contingent employees will be paid Rs.5000/- as Onam Advance, 2019.

Therefore, the officers and staff of the High Court including part time contingent employees who are desirous of availing Onam advance may tender their willingness in writing, on or before 31st August, 2019, to the Sections noted below :-

1. Gazetted Officers and
Part Time Contingent Employees :- G (Accounts I) Section
2. Non Gazetted Officers :- G (Accounts II) Section

(By Order)


Aravindakshan M.R.
Assistant Registrar

To

All Officers, High Court
All Sections, High Court
The Director and Addl. Director, Kerala Judicial Academy, Athani
The Vigilance Cell, High Court
The Private Secretary to the Hon'ble Chief Justice, High Court
The Public Relations Officer, High Court
The Assistant Registrar in charge of 'K' Section, High Court **(He will bring the contents of this O.M. to the notice of all those working under him)**
The Librarian, Kerala Judicial Academy, Athani
The Assistant Registrar in charge of Chauffeurs , High Court **(He will bring the contents of this O.M. to the notice of all those working under him)**
The Administrative Records Section, High Court (2 copies)
The Notice Board, High Court
The IT Section, High Court **(for uploading in the official website of High Court)**
The File